

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4616  
ANSWERED ON:23.04.2010  
NEW PENSION SYSTEM  
Semmalai Shri S.

**Will the Minister of FINANCE be pleased to state:**

(a) the number of employees of the Public Sector Units (PSUs) who joined the New Pension System (NPS) since its inception year-wise, PSU-wise; and

(b) the steps taken to rope in more number of PSUs to join the NPS?

**Answer**

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a): The employees of Public Sector Undertakings (PSUs) are not mandatorily covered under the New Pension System. However, the corporate entities including PSUs may join the NPS voluntarily. So far, the National Aluminium Company Ltd. (NALCO) has completed all formalities towards joining NPS. As on 20.4.2010, 983 subscribers of NALCO have been registered in the Central Record Keeping and Accounting Agency (CRA) system.

(b): To rope in more PSUs for joining NPS, the Department of Public Enterprises and other administrative ministries have been requested to issue advisory to all entities under their administrative control to explore the possibility of moving towards NPS for the unallocated portion of their employees' retirement benefits. Further, Interim Pension Fund Regulatory & Development Authority (PFRDA) has been making presentations to the PSUs on various aspects of NPS. PFRDA has also taken up the matter with General Insurers' Public Sector Association (GIPSA) and Indian Banks' Association (IBA) for NPS roll-out in various insurance companies and banks.